NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Romakrishman Viraraghawan, Barriste Counsel for Petitonia Service Counsel S. Sathyagerneth

B. Dhanony For Vidya Shankan

las for 2,3 & 5

ORDER

Shri Ramakrishnan Viraraghavan, counsel for petitioners present. Shri Dhanaraj, representing counsel for R2, R3 & R5 present and sought time for reporting on the settlement regarding the division of the shed. Time extended at request. Put up on 07.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)